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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2025

NOTICE

Please take notice that the following matter listed in the Court - II on 18.09.2025 will not be taken up. The next date of hearing in the matter is **25.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 184 of 2024 Part Heard	Raja Som Sehrawat Vs. Optiemus Infracom Ltd.	Mahua Kalra	Abhishek Rathi

By order of Hon'ble Chairperson -Sd/-Registrar